

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6479
ANSWERED ON:16.05.2012
SELECTION OF OBCS IN CIVIL SERVICES
Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of the OBC candidates who have cleared IAS exam during the last three years but could not be invited for training because of creamy layer;
- (b) the details of those provisions by which the Government selects the OBC candidates;
- (c) whether by this selection process, the quota of OBC candidates is not being filled and general candidates are being selected in place of the OBC candidates; and
- (d) if so, the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office

. (SHRI V. NARAYANASAMY)

- (a): No OBC candidate recommended by UPSC from Civil Services Examination 2008, 2009 and 2010 had been denied offer of appointment due to conflict of creamy layer. The officers are nominated for Foundation Course (FC), if they are fit for appointment before commencement of FC.
- (b): Rule 3 of Civil Services Examination Rules envisages that the number of vacancies to be filled on the basis of the examination will be specified in the Notice issued by the Commission. Reservation will be made for candidates belonging to Schedule Castes, Schedule Tribes, Other Backward Classes and Physically Disabled categories in respect of vacancies as may be fixed by the Government. Further, under Rule 16 of the said Rules the UPSC for the purpose of recommending OBC, SC, ST candidates may relax the general qualifying standard with reference to number of reserved vacancies in these categories.
- (c): No, Madam.
- (d): Does not arise.